

available shortly and will be laid on the Table of the Sabha.

Cancellation of Work of Electrification

2812. SHRI V. TULSIRAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether work for electrification of tracks on various zones of Indian Railways has been stopped/cancelled;

(b) if so, the details thereof;

(c) the extent to which electrification of railways on South Central Railway in Andhra Pradesh has been affected; and

(d) the time by which it is expected to be restored?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) to (d). Do not arise.

Congestion and Insanitary conditions in Delhi Hospitals

2813. SHRI T. BASHEER:

SHRI D. P. JADEJA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that there is an acute congestion and insanitary condition in Delhi hospitals; and

(b) if so, what steps Government have taken to relieve the congestion and improve the condition of these hospitals?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) No, Sir. However, the conditions are not ideal.

(b) An exercise has been initiated to tackle the problems of over-crowding and

congestion in the existing hospitals by initiating action for establishing a chain of peripheral level hospital around Delhi and by affecting systems improvement in the existing Government hospitals.

[*Translation*]

Central Clearance for Irrigation Project

2814. PROF. NIRMALA KUMARI SHAKTAWAT:
SHRI M. RAGHUMA REDDY:
SHRI MANIK REDDY:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Central clearance is essential for irrigation project of a State;

(b) if so, whether the question of any possible Inter-State disputes is taken into account before giving such clearance; and if not, the reasons therefor; and

(c) if prior Central clearance is not required, whether such a condition is proposed to be made mandatory, if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) to (c). Major and medium irrigation schemes are required to be cleared by the Centre before inclusion in the Plan. The inter-State issues are also considered before a project is cleared by the Centre.

Opening of Navodaya Vidyalayas in Tribal Areas

2815. SHRI C. D. GAMIT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the names of the places in tribal areas of each State where Navodaya Vidyalayas are likely to be opened; and

(b) the details in this regard?